List of Creditors as on 04.04.2022

In the matter of M/s. Plutus Infraventures Pvt. Ltd. (Under CIRP)

Class of Creditors: Financial Creditors

Sr.	Name	Category	Address	Date of	Amount Claimed	Amount Admitted	Security Into	erest, If Any
No.				receipt of	(In Rs.)	(In Rs.)		
				claim				
1.	Punjab	Secured	Zonal SASTRA	29.03.2022	18,88,07,083.38/-	18,88,07,083.38/-	Security Details	Amount (in Lacs) and
	National	Financial	Center, Zonal		(Rupees Eighteen	(Rupees Eighteen		Charge creation Date
	Bank	Creditor	Office Raipur, Plot		Crore Eighty Eight	Crore Eighty Eight		
			No24, Sector-		Lakh Seven	Lakh Seven		
			24,behind Block -		Thousand And	Thousand And		
			B Office Complex,		Eighty Three	Eighty Three		
			PO-Indiravati		Rupees Only)	Rupees Only)		
			Bhawan, Atal					
			Nagar, Naya					

Raipur,		Principal	Resd. House at raipura	Rs 203.60	Lac
Chattiso	garh-	Amount: Rs.	area: 5575 Sqft. In the	(09.10.2015-EM	
492018		11,90,57,592.02/-	name of Chandra	Creation date)	
		(Eleven Crore	Mohini Dewangan W/o		
		Ninety lakh Fifty	Kunj Bihari Dewangan		
		Seven Thousand			
		Five Hundred And			
		Ninety Two)			
		Interest & other	Land at Kh No. 83/20 at	Rs. 598.14 Lac	
		charges:	Dangania Area 0.327		EM
		Rs.	Hect. In the name of		
		6,98,29,491.36(Plutus Infraventures	ordanorr dato)	
		Six Crore Ninety	Pvt. Ltd.		
		Eight Lakh Twenty	7 V. E.G.		
		Nine Thousand			

	Four Hundred And	Land situated at Kh	Rs. 44 Lac	
	Ninety One	343/3 & 343/5 near Pili	(09.10.2015-	EM
	Rupees Only)	Building, Avanti Vihar,	creation date)	
		Telibandha. Area 1764		
		Sqft. In the name of		
		Supriti Dewangan		
		Land situated at Mh	Do 40 Loo	
		Land situated at Kh		
		No. 220/2 Gandhi	(09.10.2015	EM
		Nagar, Lodhipara	creation date)	
		chowk area: 2000 Sqft.		
		In the name of Chandra		
		Mohini Dewangan		

			Land situated at Kh no.	Rs. 37.02 Lac	
			1484/1-2-4-5 at	(09.10.2015-	EM
			Mandirhasaud, Raipur,	creation date)	
			Area: 0.086 Hect. In the		
			name of Mrs. Chandra		
			Mohini Dewangan. (No		
			Demarcation)		
			EM of Land at Kh No.	Rs. 60 Lac	
			515/3 near Dr. Ajay		
			Gupta Farm House,	(09.10.2015 –	EM
			Tulsi, Dharsiva,	Creation date)	
			Area:14961 Sqft. In the		
			name of Chandra		
			Mohini Dewangan		

			Land situated at Kh No.	Rs. 0
			470 ph no 03 Khurda	(property sold by bank)
			mod korba raod village	(09.10.2015- EM
			sivani block baloda the	creation date)
			champa distt janjgir	
			champa CG in the	
			name of smt. Chandra	
			Mohini Dewangan	

	Name & Address of Guarantor :
	1. Kunj Bihari Lal Devangan, Paradise, Ring
	Road No 01, Khushal Grih Nirman Samiti,
	raipura chowk, Raipur-492001
	2. Chandra Mohini Devangan, Paradise,
	Ring Road No. 01 Khushal Grih Nirman
	Samiti, raipura chowk, Raipur-492001
	3. Raj Kumar Devangan, Paradise, Ring
	Road No. 01 Khushal Grih Nirman Samiti,
	raipura chowk, Raipur-492001
	4. Smriti Devangan, Paradise, Ring Road
	No. 01 Khushal Grih Nirman Samiti,
	raipura chowk, Raipur-492001.